

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	<b>IA 296/18 in DFR No. 242/18</b> (IA 296/18 – Delay in filing)	Power Grid Corporation of India Limited Vs. Central Electricity Regulatory Commission & Ors.	242/2018 Dated 18/01/2018	21/02/2018		<b>08/03/2018 Court -II</b>
2.	<b>DFR No. 241/18</b> (For Maintainability)	Power Grid Corporation of India Ltd. Vs. Central Electricity Regulatory Commission & Ors.	241/2018 Dated 18/01/2018	22/02/2018		<b>08/03/2018 Court -II</b>
3.	<b>IA 299/18 in DFR No. 407/18</b> (IA-299/18 - Delay in filing)	M/s. Sukhbir Agro Energy Ltd. Vs. Uttar Pradesh Electricity Regulatory Commission & Ors.	407/2018 Dated 31/01/2018	23/02/2018		<b>09/03/2018 Court-II</b>
4.	<b>IA 304/18 &amp; IA 303/18 in DFR No. 3965/17</b> (IA-304/18 - Delay in re-filing, IA-303/18 - Delay in filing)	Kanan Devan Hills Plantations Company Private Limited Vs. Kerala State Electricity Regulatory Commission & Anr.	3965/2017 Dated 17/11/2017	23/02/2018		<b>09/03/2018 Court –II</b>

**By Order  
Sd/-  
Dy. Registrar**

**Dated: 22/02/2018**